

आयकर अपीलीय अधिकरण, 'ए' न्यायपीठ, चेन्नई

IN THE INCOME TAX APPELLATE TRIBUNAL

'A' BENCH, CHENNAI

श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं श्री एस जयरामन, लेखा सदस्य केसमक्ष

BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND  
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER

आयकर अपील सं./ITA Nos.173 & 174/Chny/2018

निर्धारण वर्ष / Assessment Year : 2005-06

The Deputy Commissioner of  
Income Tax,  
Corporate Circle – 3(2),  
Chennai - 600 034.

v. M/s VGP Finances Ltd.,  
No.6, Dharmaraja Koil Street,  
VGP Square, Saidapet,  
Chennai - 600 015.

PAN : AAACV 3642 G

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by : Ms.G.D. Jayanthi Angayarkanni, JCIT  
प्रत्यर्थी की ओर से/Respondent by : Shri S. Sridhar, Advocate

सुनवाई की तारीख/Date of Hearing : 27.08.2018

घोषणा की तारीख/Date of Pronouncement : 27.08.2018

### **आदेश /O R D E R**

**PER N.R.S. GANESAN, JUDICIAL MEMBER:**

Both the appeals filed by the Revenue are directed against the respective orders of the Commissioner of Income Tax (Appeals)-11, Chennai, dated 31.10.2017 and pertain to assessment year 2005-06.

2. On hearing the Ld. Departmental Representative, we find that the tax effect in this case is less than ₹20 lakhs. The CBDT in its Circular No.3/2018 dated 11.07.2018 instructed its officers to withdraw all the

appeals pending before the ITAT where the tax effect is less than ₹20 lakhs. This Tribunal is of the considered opinion that this Circular of CBDT is binding on the officers of the Department. Therefore, the Revenue cannot proceed further in this appeal. Accordingly, both the appeals of the Revenue stand dismissed.

3. In the result, both the appeals of the Revenue are dismissed.

Order pronounced in the open court after conclusion of hearing on 27th August, 2018 at Chennai.

sd/-

(एस जयरामन)

(S. Jayaraman)

लेखा सदस्य/Accountant Member

चेन्नई/Chennai,

दिनांक/Dated, the 27<sup>th</sup> August, 2018.

Kri.

sd/-

(एन.आर.एस. गणेशन)

(N.R.S. Ganesan)

न्यायिक सदस्य/Judicial Member

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)-11, Chennai-34
4. Principal CIT- 3, Chennai.
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF.